

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 2268/2016

M.A. No. 2110/2016

New Delhi, this the 15th day of July, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

1. Kaptan Singh,
S/o Shri Chandan Singh,
(Leading Fireman),
Aged 50 years,
R/o A-19, 5th Floor, Fire station,
Bhikaji Cama Place,
New Delhi-110066.
2. Akshay Kumar,
S/o Shri Raghubir Singh,
(Fireman)
Aged 43 years,
R/o V&PO Prahladpur,
Benger, Delhi-110042.
3. Narender Kumar,
S/o Shri Sheoram,
(Fire Operator),
Aged 34 years,
R/o VPO Mundhela Khurd,
New Delhi-110073.
4. Rakesh Kumar,
S/o Shri Anand Singh,
(Fire Operator),
Aged 33 years,
R/o House No.166/5,
Shyam Enclave, Dinpur,
Najafgarh, New Delhi.

.. Applicants

(By Advocate : Shri Sachin Sangwann)

Versus

1. Government of NCT of Delhi,
Delhi Secretariat,
I.P. Estate, New Delhi
Through Secretary.
2. The Secretary,
Ministry of Human Resources Development,
Shastri Bhawan,
Dr. Rajender Prasad Road,
New Delhi.
3. The Director,
Shri A.K. Sharma,
Delhi Fire Services,
Government of NCT of Delhi,
Headquarters Delhi Fire Service,
Cannaught Place,
New Delhi-110001. .. Respondents

ORDER (Oral)

By Hon'ble Mr. P.K. Basu

Learned counsel for the applicant wishes to withdraw this O.A. with liberty to file a fresh one. Allowed.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

/Jyoti/